

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A proposal for the establishment of an Institute for the development of Small Scale Industries with technical assistance from the Government of Japan is under Government's consideration. No agreement in regard to this scheme has, however, yet been concluded with the Japanese Government.

Repatriation of Chinese Students from U.S.A.

*1047. { Shri Harish Chandra Mathur.
Shri Gajendra Prasad Sinha:

Will the Prime Minister be pleased to state:

(a) how many Chinese students wanting to leave for Chinese main land from U.S.A. have been repatriated through the assistance of Indian Consulates in 1957; and

(b) whether any financial assistance was given to the students leaving U.S.A.?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) During 1957, 19 Chinese students and research workers with 23 members of their families, were repatriated from the U.S. with financial assistance from the Indian Embassy Washington.

(b) All the repatriates mentioned in the answer to part (a) of the question received financial assistance from the Embassy to the extent necessary for their repatriation. The Chinese Government have placed necessary funds at the disposal of the Indian Embassy, Washington for rendering assistance to Chinese nationals desiring to be repatriated from the U.S.A. who have difficulties in paying their return expenses.

State Housing Finance Corporations

*1048. **Shri Ram Krishan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the scheme for setting up State Housing Finance Corporations has been finalised; and

(b) if so, the details thereof?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Not yet, Sir.

(b) Does not arise.

Indians in Burma

*1049. **Pandit D. N. Tiwary:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a large number of applications filed by persons of Indian origin in Burma for "Naturalisation Certificates" are lying undisposed for the last several years;

(b) whether Government have any information about the number of such applications filed and the number of such applications disposed of within the last three years;

(c) whether Government have taken up the matter with the Burmese Government; and

(d) if so, with what result?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). According to the latest information available 335 persons of Indian origin in Burma had filed applications for Naturalisation upto the 6th March 1958. Out of this, 197 persons had been granted Naturalisation till that date.

(c) and (d). The Ambassador of India in Burma has had discussions with the authorities concerned in Burma who have assured him that steps are being taken to expedite disposal of these applications.